

Sub. :- Regarding Quotation for Book, Bare Act and Swamy's Book.

Sir/ Madam,

You are requested to send the quotation for the latest editions of Book, Bare Act and Swamy's Book mentioned in the enclosed list. The complete quotation in all respect be put only in **Tender Box placed in District Courts Library, Room No. 372, Third Floor, Tis Hazari Courts, Delhi - 110054 on or before 23-10-2018 (Tuesday) till 4:00 p.m.**, which will be opened in the presence of representative of the Publishers/Suppliers/Vendors on the same day i.e. **23-10-2018 (Tuesday) at 4:00 p.m.**, failing which it will be presumed that you are not interested in sending the quotation for the Book, Bare Act and Swamy's Book.

You should quote the rates of the latest edition of **Book, Bare Act and Swamy's Book**, for which you are required to submit the sample(s). **Without Sample(s) of the Book, Bare Act and Swamy's Book, quotation shall not be considered by the Centralized Library Committee.**

Thanking you,

Yours faithfully,

Jai Bhagwan

(JAI BHAGWAN)

Senior Judicial Assistant in Library on behalf of
Chairperson Centralized Library Committee

Enclosure:- As above.

LIST OF BOOK, BARE ACT AND SWAMY'S BOOK

S. NO.	NAME OF THE BOOK/BARE ACT/SWAMY'S BOOK	NO.OF COPIES
1	SWAMY'S COMPILATION ON NEW PENSION SCHEME FOR CENTRAL GOVERNMENT STAFF	17 = 11 + 6
2	COMPILATION ON LIST OF MAJOR AND MINOR HEAD OF ACCOUNTS OF UNION & STATES BY KANCHAN PUBLISHERS	17 = 11 + 6
3	PREVENTION OF CORRUPTION ACT, 1988 (BARE ACT)	30 = 5 X 6